

**VILLAGES WITH POSTAL DELIVERY  
FREQUENCIES AT LONGER INTERVALS  
THAN ONCE A WEEK**

47. SHRI M. VALIULLA: Will the Minister for COMMUNICATIONS be pleased to state the number of villages in India that had postal delivery frequencies at longer intervals than once a week on the 31st March of each year from 1950 onwards?

THE MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI RAJ BAHADUR): A statement is laid on the Table of the Sabha. (See Appendix XI, Annexure No. 31.)

**INCOME FROM JOY FLIGHTS**

48. SHRI M. VALIULLA: Will the Minister for COMMUNICATIONS be pleased to state:

(a) the income derived by giving joy flights to the public during the years 1954-55 and 1955-56; and

(b) the places at which these flights were given?

THE MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI RAJ BAHADUR): (a) and (b). A statement giving the requisite information is appended (See Appendix XV, Annexure No. 32.)

**COMPENSATION PAID ON ACCOUNT OF  
MINE ACCIDENTS**

49. SHRI M. VALIULLA: Will the Minister for LABOUR be pleased to state the amount of compensation paid on account of accidents in mines in each year from 1950 onwards?

THE DEPUTY MINISTER FOR LABOUR (SHRI ABID ALI): Available information is given below:—

Year	Compensation (Rs.)
1950*	489,808
1951†	511,552

\*Excludes information relating to Bihar, Orissa and Delhi.

†Excludes information relating to Bihar, Coorg, Delhi, Orissa and partly Assam.

1952	973,655
1953	1,063,632
1954	946,285

The figures relate only to the old Part 'A' States and Ajmer, Delhi, Coorg and Andaman and Nicobar Islands.

**CIGARETTE FACTORIES OWNED BY  
FOREIGNERS**

50 SHRI M. VALIULLA: Will the Minister for COMMERCE AND CONSUMER INDUSTRIES be pleased to state:

(a) the number of cigarette factories in India that are owned by foreigners; and

(b) the annual output of such factories?

THE MINISTER FOR COMMERCE AND CONSUMER INDUSTRIES (SHRI MORARJI DESAI): (a) and (b). A statement is attached. (See Appendix XV, Annexure No. 33)

**FORWARD MARKETING OF COMMO-  
DITIES**

51. SHRI M. VALIULLA: Will the Minister for COMMERCE AND CONSUMER INDUSTRIES be pleased to state:

(a) the commodities in which forward marketing is allowed at present; and

(b) the places at which such forward marketing is allowed?

†[THE MINISTER FOR COMMERCE AND CONSUMER INDUSTRIES (SHRI MORARJI DESAI): (a) and (b). A statement is attached.

**STATEMENT**

Name of the commodities in which forward market- ing is allowed.	Centres
Cotton	Bombay, Indore and Ujjain.
Castorseed	Bombay, Ahmedabad and Hyderabad.
Groundnut	Bombay, Dhoraji, Jamnagar, Veraval and Adoni.
Linseed	Bombay.
Cottonseed	Bombay Ahmedabad & Ujjain.
Groundnut	Rajkot, Bhavnagar, Delhi and Adoni.
Oil	Adoni.
Turmeric	Sangli.